

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA
UNSTARRED QUESTION NO. 798
TO BE ANSWERED ON 23.07.2018**

Deemed Universities

798. SHRI SANJAY DHOTRE:

SHRI RAHUL SHEWALE:

SHRI BHARTRUHARI MAHTAB:

Will the Minister of **HUMAN RESOURCE DEVELOPMENT** be pleased to state:

- (a) the norms/criterion laid down by the Government to rank the Private/ Deemed Universities/Institutions in the country;
- (b) whether the Government has inspected such Universities/Institutions to assess the compliance of the said norms/ criterion by them across the country during each of the last three years and the current year;
- (c) if so, the details and outcome thereof, State/UT-wise and if not, the reasons therefor;
- (d) whether the Government has received a number of proposals from various Institutions for granting them Deemed University Status in the country; and
- (e) if so, the details thereof, State/UT-wise along with the action taken/being taken by the Government on such proposals so far?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(DR. SATYA PAL SINGH)**

(a): In order to rank Indian Higher Educational Institutions including Private Universities & Deemed to be Universities, the India Rankings have been launched by this Ministry under the National Institutional Rankings Framework (NIRF). The norms / criteria used for ranking of the Universities / Institutions include 'Teaching, Learning and Resources', 'Research and Professional Practices', 'Graduation Outcomes', 'Outreach and Inclusivity', and 'Perception'.

(b) & (c): No, Madam. The Universities / Institutions desirous of participating in the ranking exercise, are required to supply the data in the given format on the NIRF portal, before the last date specified for this purpose. The Universities / Institutions are also required to upload the submitted data on their own publicly visible website to maintain transparency. The NIRF checks such data with the Institution and other Regulator data.

Most of data pertaining to the research, which has a large weightage, is taken from independent third party and other authentic sources like Scopus or Web Science.

(d) & (e): In the last four years, 16 applications have been received in the Ministry for granting of Deemed to be University status under Section 3 of the University Grants Commission (UGC) Act, 1956. The details of these application and action taken by the Ministry / UGC are at **Annexure-I**.

Annexure-I

ANNEXURE REFERRED IN REPLY TO PART (d) & (e) OF LOK SABHA UNSTARRED QUESTION NO. 798 TO BE ANSWERED ON 23.07.2018 REGARDING DEEMED UNIVERSITIES

State/UT-wise list of applications received for deemed to be University status in the last four years and their present status

| Sl No. | Name of Institute | Name of State/UT | Present status |
|---------------|---|-------------------------|---|
| 1. | Central Institute of Technology Balagaon, Kokrajhar, Bodoland Territorial Area, Assam | Assam | On the advice of UGC, Letter of Intent has been issued by this Ministry. |
| 2. | Indian Institute of Information Technology (IIIT), Guwahati, Assam | Assam | Since the Institution has been declared as Institution of National Importance, the application has been returned. |
| 3. | Institute of Rural Development, Anand, Gujarat. | Gujarat | The application is under consideration of the UGC. |
| 4. | National Rail & Transportation Institute (NRTI), Vadodara, Gujarat. | Gujarat | On the advice of UGC, Letter of Intent has been issued by this Ministry. |
| 5. | Indian Institute of Forest Management (IIFM), Nehru Nagar, Bhopal, Madhya Pradesh | Madhya Pradesh | Application has been withdrawn by the Institute. |
| 6. | Keshav Vishwavidyapeeth Rewa, Madhya Pradesh | Madhya Pradesh | The application is under consideration of the UGC. |
| 7. | Footwear Design & Development Institute (FDDI), NOIDA, Uttar Pradesh | Uttar Pradesh | The Institution has been declared as Institution of National Importance. |
| 8. | Indian Institute of Mass | New Delhi | The application is under |

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| | Communication, Aruna Asaf Ali Marg, New Delhi | | consideration of the UGC. |
| 9. | Indian Institute of Horticultural Research, Bangalore, Karnataka. | Karnataka | Due to non-fulfilling of eligibility conditions, the application has been rejected. |
| 10. | St. Aloysius (comprising of St. Aloysius College, Mangalore and St. Aloysius Institute of Education, Mangalore), Mangaluru, Karnataka. | Karnataka | The application is under consideration of the UGC. |
| 11. | St. Joseph College (Autonomous), Bengaluru, Karnataka | Karnataka | The application is under consideration of the UGC. |
| 12. | Chinmaya Vishwavidyapeeth Adi Sankara Nilayam, Veliyanad, Ernakulam, Kerala. | Kerala | Declared as Deemed to be University |
| 13. | International Maritime Academy, Chennai, Tamil Nadu. | Tamil Nadu | Due to non-fulfilling of eligibility conditions, the application has been rejected. |
| 14. | Indian Institute of Information Technology (IIIT), Tiruchirapalli, Tamil Nadu. | Tamil Nadu | Since the Institution has been declared as Institution of National Importance, the application has been returned. |
| 15. | Chaitanya Degree College (Chaitanya Institute of Technology & Science), Kishanpura, Hanamkonda, Warangal, Telangana. | Telangana | Committee constituted to visit the Institute to consider Deemed to be University status |
| 16. | Indian Association for the Cultivation of Science, Jadavpur, Kolkata. | West Bengal | Declared as Deemed to be University |
